

REGISTRAR

03.04.07

List O.A./C.C.P./P.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

24.04.07

REGISTRAR

CCA 183/06

OA 1138/06

24.4.07

Hon'ble P.K. Chatterjee AM

Hon'ble S.K. Dhal, JM

Sri A.D. Singh learned counsel for the
applicant says that the CEA has become
infertuous as it was on interim order
passed in the OA which has since been
dismissed. Therefore, this CEA may be
dismissed as infertuous.

SV
JM

AM

Due